

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2291

ANSWERED ON:06.08.2010

PROPOSALS FOR INCLUSION IN ST LIST

Bundela Shri Jeetendra Singh;Bwiswmuthiary Shri Sansuma Khunggur;Maadam Shri Vikrambhai Arjanbhai;Singh Kunwar Rewati Raman

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether proposals for inclusion of communities in the list of Scheduled Tribes (STs) has been received from some States including Assam, Uttar Pradesh, Gujarat, Madhya Pradesh etc.;
- (b) if so, the details thereof, State/community-wise alongwith details of response of the Union Government on each such proposal;
- (c) whether there has been any case wherein opposition to such proposals have been raised by tribal organizations;
- (d) if so, the details thereof alongwith reasons put forward by such organizations; and
- (e) the steps taken or proposed to be taken by the Union Government in the matter?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

a) & (b). Yes, Madam. The Ministry of Tribal Affairs has over the years received proposals in excess of 1000 from various Organizations and State Governments/Union Territory Administrations, including States of Assam, Uttar Pradesh, Gujarat & Madhya Pradesh, for inclusion of various communities in the list of Scheduled Tribes.

(ii) In order to ensure that only genuine cases are taken up for inclusion in the list of Scheduled Tribes, the modalities approved for dealing with such proposals require that the concerned State Government/UT Administration send the proposal along-with its justification and the Registrar General of India and the National Commission for Scheduled Tribes should agree to the proposal. All proposals are dealt in terms of these modalities and only those proposals which have been agreed to by all the above three agencies are taken up for inclusion through amending legislation.

(c). No, Madam. The Ministry of Tribal Affairs has not received any representation opposing the proposals of the State Governments of Assam, Uttar Pradesh, Gujarat & Madhya Pradesh from the tribal organizations.

(d) & (e). Does not arise.